

ITEM NO.18

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 452/2024

HARJINDER KUMARI & ORS.

Petitioner(s)

VERSUS

REGISTRAR GENERAL OF
THE HIGH COURT OF PUNJAB AND HARYANA

Respondent(s)

(FOR ADMISSION and IA No.149268/2024-CLARIFICATION/DIRECTION)

Date : 19-07-2024 This petition was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Prashant Bhushan, AOR
Ms. Alice Raj, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice returnable on 26 July 2024.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR